

(b) how many of these surplus grounds were utilised for Government purposes and how many were auctioned; and

(c) the amount of sale proceeds of such auctions?

The Deputy Minister of Defence (Sardar Majithia): (a) 38.

(b) None of these were utilised for Government purposes nor sold by auction but most of them were leased out for agricultural purposes pending final disposal.

(c) Does not arise.

TRIPURA GOVERNMENT EMPLOYEES

*1420. **Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether there are any Government quarters for Class III and Class IV employees of the Tripura Government in the Divisional Towns;

(b) whether the Employees' Association in their annual general meeting of 1954 demanded such quarters; and

(c) whether Government have any plans in this connection?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). The information has been called for from the Tripura Administration, and will be laid on the Table of the House as soon as it is received.

LIGNITE MINES IN RAJASTHAN

416. **Shri Karni Singhji:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any proposal for the development of the Lignite Mine at Palana (Rajasthan) has been received from the Government of Rajasthan; and

9 L.S.D.

(b) if so, the decision taken in the matter?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The proposal is at present under consideration.

COMPENSATORY ALLOWANCES

417. **Shri Biren Dutt:** Will the Minister of Home Affairs be pleased to state:

(a) whether the compensatory allowances granted to the Tripura State employees are proposed to be withdrawn; and

(b) if so, the reasons therefor?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The compensatory allowance was sanctioned purely as a temporary measure of relief with effect from the 1st January, 1954, and until the opening up of traffic on the Assam-Agartala Road. This road was ceremonially opened on the 4th February, 1955, but is not yet open for normal traffic. The question whether there has been material change in the circumstances in which the allowance was sanctioned is being examined.

INDUSTRIAL FINANCE CORPORATION

418. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the number of applications received from the Punjab State demanding loans from the Industrial Finance Corporation of India during 1954; and

(b) the names of the concerns which were granted loans and the amount of loans paid to each?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) and (b). Only four appli-

cations were received from the Punjab State during 1954. Out of these two concerns, namely (1) Atlas Cycle Industries, Ltd., and (2) Saraswati Sugar Syndicate, Ltd., have been sanctioned loans of Rs. 5 lakhs and Rs. 35 lakhs, respectively.

PETROLEUM IN WEST BENGAL

419. **Shri S. C. Samanta:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) the names of the districts in West Bengal where aeromagnetic survey for petroleum has been completed by the Standard Vacuum Oil Company; and

(b) the names of those places where prospecting of petroleum has been undertaken?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) The Standard Vacuum Oil Company carried out an aeromagnetic survey over the West Bengal alluvial-covered tract of 25,000 sq. miles comprising all the districts.

(b) No prospecting for petroleum has yet been undertaken by the Company but only a seismic refraction survey is now being carried on by the Standard Vacuum Oil Co. over an approximate area of 10,000 sq. miles.

बंश्यावृत्ति का दमन

४२०. **सेठ गौबिन्द दास :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि क्या अजमेर विधान सभा को बंश्यावृत्ति दमन के लिये विधेयक पुरुःस्थापित करने की अनुमति राष्ट्रपति द्वारा प्राप्त हो गई है ?

गृह-कार्य उपमंत्री (श्री दातार) : विधेयक लागू करने के लिये अजमेर सरकार ने भारत सरकार की स्वीकृति ले ली थी ।

बिक्री कर तथा सीमा शुल्क

४२१. **सेठ गौबिन्द दास :** क्या वित्त मंत्री विभिन्न राज्यों के उन भागों के नाम बताने की कृपा करेंगे जिनमें बिक्री कर तथा सीमा शुल्क दोनों लगते हैं अथवा प्रचलित हैं ?

राजस्व और अर्थनिक व्यव मंत्री (श्री एम० सी० शाह) : सौराष्ट्र और मध्यभारत में बिक्री-कर और आन्तरिक सीमा-शुल्क दोनों से राजस्व प्राप्त होता है । २६ जनवरी, १९५४ तक हैदराबाद में भी ऐसा ही होता था । परन्तु तब से वहां आन्तरिक सीमा-शुल्क बिल्कुल समाप्त कर दिये गये हैं ।

इम्पीरियल बैंक

४२२. **सेठ गौबिन्द दास :** क्या वित्त मंत्री सभा पटल पर एक विवरण रखने की कृपा करेंगे जिसमें निम्नलिखित बातें दिखाई गई हों :

(क) २१ दिसम्बर, १९५४ तक इम्पीरियल बैंक के कर्मचारियों के उक्त बैंक में कितने अंश (शेयर) थे ;

(ख) १९५४ के अन्त तक बैंक के कर्मचारियों के कितने अंशों का राष्ट्रीयकरण किया गया ; और

(ग) अन्य अनुसूचित बैंकों में उक्त बैंक के कर्मचारियों के कितने अंश थे—यदि आंकड़े उपलब्ध हों तो ?

राजस्व और रक्षा व्यव मंत्री (श्री ए० सी० गुरु) : (क) ऐसे अंशों की संख्या इस प्रकार है :—

पूर्णतः चुकाये गये (प्रत्येक ५०० रु०) १६

अंशतः चुकाये गये (५०० रु० के अंश

पर १२५ रु०)

१७७

जोड़

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